



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/01/2019

O.A./260/215/2012

DEBASIS RAY
-V/S-
SPORTS AUTHORITY OF INDIA

ITEM NO: 38

FOR APPLICANTS(S) Adv. : Mr.Satyajit Behera

FOR RESPONDENTS(S) Adv.: Mr.N.K.Sahu

Notes of The Registry	Order of The Tribunal
	Heard learned counsels for the applicant and the respondents.
	Learned counsel for the applicant submitted that he has not received any instruction from his client.
	In view of the matter, the OA is disposed of as not pressed. No order as to costs.

(SWARUP KUMAR MISHRA
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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